

तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय  
Regional Office



सन्दर्भ सं०

Ref. No. 2677/O.A.No. 609/19/2020

दिनांक

Dated : 10/02/2020

To,

The Deputy Registrar (Judicial)  
National Green Tribunal,  
Principal Bench, New Delhi-110001

**Subject:- Hon'ble NGT order dated 02-02-2019 (O.A.No.609/2019) in the matter of Amrish Gupta, President, Dushit Paryavaran Hatao Samiti Vs. State of Uttar Pradesh before NGT, New Delhi.**

Hon'ble Sir,

That the Hon'ble NGT order dated 02/12/19 passed in OA no.609/2019 in the matter of Amrish Gupta, President, Dushit Paryavaran Hatao Samiti Vs. State of Uttar Pradesh.

*"...Let the compliance of the above recommendations (mentioned in joint team inspection report on dated 09.09.2019 in aforesaid matter) be ensured and a further report filed by UP State PCB before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)."*

With respect is stated that In accordance to the compliance of aforesaid order passed by the Hon'ble NGT on 02-12-2019 the CBWTF is in question M/s Synergy Waste Management Pvt.Ltd, Barabanki has been inspected by Uttar Pradesh Pollution Control Board (UPPCB) officers dated on 20.01.2020.

The copy of the inspection report is annexed herewith this letter for your kind perusal.

Lucknow

Dated:

With Regards,

(Dr. Ram Karan)

Regional Officer

U.P. Pollution Control Board,

Lucknow

**INSPECTION REPORT OF M/S SYNERGY WASTE MANAGEMENT PVT. LIMITED,  
MOHAMADPUR, BARABANKI (UP)**

---

In the matter of

**Amrish Gupta, President, Dushit Paryavaran Hatao Samiti Vs State of UP  
(O.A. No. 609/2019)**

**Background:**

Hon'ble NGT, Principal Bench, New Delhi has passed the following order on 02.02.2019 in the matter of Amrish Gupta, President, Dushit Paryavaran Hatao Samiti Vs State of UP (O.A. No. 609/2019):

1. A joint report was sought from district Magistrate, Barabanki, CPCB and UP State PCB with reference to the allegation of illegal activities in disposal of infected bio-allegation of illegal activities of untreated hazardous effluents and causing air pollution by M/s Synergy waste Management Pvt. Ltd., Barabanki, Lucknow, U.P.
2. According, a report had been submitted recommending as follows :-
  1. The Facility should properly operate and maintain its APCD to meet with the stipulated norms of stack emissions.
  2. The Facility should properly operate its incinerator to obtain desired temp. as per BMW Rule, 2016.
  3. The Facility should properly operate its ETP to meet with the stipulated norms.
  4. The Facility should take corrective measures to achieve 02 sec residence time in Secondary Chamber as prescribed under BMW Rules, 2016.
  5. All HCFs should be directed to adopt bar coding system in compliance of BMW Rules, 2016
  6. The Facility should improve monitoring platform and ladder at incinerator stack as per CPCB guideline (Emission Regulation Part-III). SPCB should also ensure compliance of CPCB direction under Section 18(1) (b) of the Air (Prevention & Control of Pollution) Act, 1981 in this regard (B-190193/P & P/Dir./WQM-II/CPCB/17361, dated 21.02.2018) w.r.to monitoring platform and ladder.
  7. The Facility should provide separate port hole at incinerator stack for OCEMs.
  8. The Facility should maintain proper log book of treatment and disposal of glass bottles.
  9. The Facility should maintain proper log book of plastic waste disposal. Plastic waste should be given to authorized recyclers.

*Sharma* *H. Jain*

*Ok*

10. The Facility shall install electromagnetic flow meter at the borewell and maintain proper log book of fresh water consumption. The facility should obtain NOC from CGWA.
11. The Facility should obtain revised HW authorization for the actual quantity of HW generated.
12. The Facility should carry out spore test of autoclave as per BMW Rule, 2016.
13. The Facility should repair and maintain system to measure the pressure to avoid leakages of gaseous emission from the chamber, which was not functional during inspection.
14. The Facility should install Manometer to measure pressure drop across Venturi Scrubber, Which was found damaged during inspection.
15. The Facility should ensure strict enforcement bar coding system as per the BMW Rule, 2016.
16. Electromagnetic flow meter should be installed at the ETP to measure the waste water generation and recycle and proper log book shall be maintained.

In the cognizance of the joint inspection report Hon'ble NGT was passed the following order.

*"Let the compliance of the above recommendations be ensured and a further report file by the UP State PCB before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)."*

In compliance of the above order passed by Hon'ble NGT M/s Synergy Waste Management (P) Limited (hereafter Referred as 'The Facility') located at Khasra No. 36,37,72, Village-Mohamadpur, Barabanki, Uttar Pradesh was again inspected by team of Regional office UPPCB, Lucknow on 20.01.2020.

The Facility is Common Bio-medical Waste Treatment Facility (CBWTF) and engaged in collection, transportation, treatment and disposal of bio-medical waste. During inspection, The Facility was in operation. Overall details observations and recommendations are as follows:

S. No.	Details	Particulars
1	Name of CBWTF	M/s Synergy Waste Management (P) Limited
2.	Location details of the CBWTF	Khasra No. 36,37,72, Village Mohamadpur, Barabanki, Uttar Pradesh
3.	Month /year of establishment	November,2008
4.	CBWTF Facility set up by	M/s Synergy Waste Management (P) Limited

5.	CBWTF operated by	M/s Synergy Waste Management (P) Limited
6.	Total number of health care facilities and beds covered (as on date of visit)	No. of HealthFacilities:663 No of Beds:12143
7.	Total BMW Treatment Capacity of CBWTF (in kg / day)	Incineration-250 kg/hr., Autoclave-75 kg/hr. , Shredder-50 kg/hr.
08	Consents and Authorization details:	
8.1	Consent under Water (Prevention and Control of Pollution) Act, 1974	Valid upto 31.12.2022.
8.2	Consent under Air (Prevention and Control of Pollution) Act, 1981	Valid upto 31.12.2022.
8.3	Authorization under the Bio-medical Waste Rule, 2016.	Valid upto 05.03.2023
8.4	Authorization under HWM Rule,2016	Valid upto 07.09.2024
09	Investment in setting up the CBWTF	Rs 59lac
10	Area of plot size for CBWTF (Sq. ft.)	1000 Sq. M (0.24 Acre)
11	Annual Report submission for the year	Annual Report has been submitted for the year 2017, 2018.
12	Coverage area of CBWTF (radius in KM covered)	Coverage area upto150 Km radius
13	Name of Districts/Cities / places being covered	04 Districts (Sitapur, Hardoi, Barabanki and Lucknow)
14.0	Total quantity of bio-medical waste treated:1400 kg/day (approx.)	
14.1	Incinerable	1380 kg/day(Approx.)
14.2	Autoclaving and shredding	20 kg/day (Approx.)
14.3	Sharp waste	0.8kg/day (Approx.)
15.0	Collection and Transportation of bio-medical waste from member HCFs:	
15.1	No. of Vehicles used for collection of waste from member HCFs	12 nos. vehicles
15.2	Vehicles are labelled as per BMW Rules	04 vehicles were observed at site, which are found labeled as per BMW Rules.
15.3	Vehicles used are as per CPCB Guidelines	Same as above
16.0	Temporary untreated waste storage area	Satisfactory
17.0	Mode of conveyance of bio-medical waste from untreated waste storage area to the treatment equipment within the CBWTF.	Trolley
18.0	Treatment equipment installed at CBWTF:	
18.1	Incinerator capacity and make	One incinerator of capacity 250 kg/hr. and make-Aravali Thermal
18.2	Consumption of auxiliary fuels	

		Type of fuel	Consumption in (lit/day)
		Diesel in incinerator	120
		Diesel in vehicle	180
18.3	Stack attached with the incinerator	Stack height from the ground level- 30m	
18.4	Monitoring provision attached with the stack	Monitoring platform and port hole is provided with the incinerator stack. Facility has extended Monitoring platform and provided proper space for Monitoring.	
18.5	Is stack monitoring provision satisfactory and as per CPCB guidelines	Yes, The Facility has improved Monitoring platform with ladder as per CPCB guide lines.	
18.6	Air pollution control systems attached with the incinerator	Quencher, Ventury Scrubber with droplet Scrubber, Packed Bed System and Mist Eliminator	
18.7	Waste feeding mechanism	The Facility has installed automatic feeding system.	
18.8	Is PLC and automatic recording system (for recording operating parameters of the incinerator) attached with the incinerator	PLC system is installed. Automatic recording system for recording operating parameters of the incinerator is installed.	
18.9	Operational conditions of the Incineration as observed during the visit	Incinerator was found satisfactory during visit. Primary Chamber Temp., Secondary Chamber-1 & 2 temp. display on DCS system is 1100deg. C., 1018 deg. C and 631 deg. C as against the temp. of minimum 800 deg. C. in primary chamber and 1050 ± 50 deg. C in Secondary Chamber.	
18.10	Is on-line monitoring system/Flue gas analyzer attached with the incinerator for flue gas analysis	The Facility has installed OCEMS for Primary Chamber Temp. & Secondary Chamber temp., NOx, PM, O <sub>2</sub> , CO and SOx.	
19.0	Fire safety measures adopted within The Facility	The Facility operator has provided fire extinguishers.	
20.0	Log book for operation of the incinerator is maintained and satisfactory	Satisfactory.	
21.0	Details of heat recovery system installed with incinerator	The Facility has install heat recovery system with incinerator.	
22.0	Capacity of autoclave	Autoclave of capacity 75Kg/batch	
22.1	Operating conditions of autoclave as observed during the visit	During inspection, autoclave was operational and under cooling process.	
22.2	Provision made for the autoclave	Computer recording device was attached.	
22.3	Spore test or strip test conducted regularly and records maintained	Strip test is conducted by the operator.	
22.4	Performance of autoclaving by spore	Spore testing are routine test carried out by	

	testing or routine test	The Facility operator.
22.5	Log book maintained for autoclave is satisfactory	Satisfactory
23.0	Capacity of shredder and make	50 kg /Hr and make- Alfa therm
24.0	Details of sharp Pit/Encapsulation facility	Available(5'X2'X3')
25.1	Source and quantity of water intake per day (m3/day)	One submersible Pump (Capacity-1.0 HP) Electromagnetic flow meter is installed.
25.2	Break up of water usage (such as washing, scrubbing etc.)	No Break up of water usage is available with The Facility.
26.0	Total wastewater effluent generated per day	Approximate 2.0 KLD waste water effluent generated. as per log book produced by the Facility operator during inspection.
27.0	Effluent Treatment Plant Details	
27.1	ETP Capacity- As reported	02 KLD
27.2	Flow Chart of ETP	ETP comprises of Collection sump, Dosing Tank, Mixing Tank, Flocculator, Clarifier, Supernatant Tank, Dual Media Filter, Activated Carbon Filter, Sludge Drying Beds.
27.3	Intake and Discharge of ETP	Electromagnetic flow meter is installed at inlet and discharge point of ETP.
27.4	Final mode of disposal of treated water	Treated waste water is reused in the wet Scrubber.
28	Status of infrastructure (Yes / No)	
28.1	Separate treatment Equipment Room	No
28.2	Main waste storage Room	Yes
28.3	Treated waste storage room	Yes
28.4	Administrative room	Yes
28.5	Generator set	01(one)
	(i) Capacity	62.5 KVA
	(ii) Stack attached as per DG Set norms	Yes
	(iii) Acoustic enclosure provided as per DG Set norms	Yes
28.6	Site security (high walls, fencing, guarded gates etc.)	Yes
28.7	Parking facility	Yes
28.8	Sign board	Yes
28.9	Green belt	Satisfactory
28.10	Washing room	Yes.
28.11	First aid box	No
28.12	Lighting arrangements in The Facility	Yes
28.13	Odour problem remedial	Yes
28.14	Firefighting and	Yes

*Shawar*

*Sh*

	emergency facilities	
28.15	Measures for control of pests / insects etc.	Yes
28.16	Protective gear for waste handlers	Yes
28.17	Mobile facility	Yes
28.18	Provision of washing, toilets and safe place for eating for the workers	Yes
29.0	Record keeping details	
29.1	Waste Movement / Manifest record	Yes
29.2	Log book for treatment equipment	Yes
29.3	Site records	Yes
29.4	Incineration ash generation and final disposal records	Yes
29.5	Treated plastic waste generation and its sale to the registered recycler	Yes
29.6	Syringes treated and its final disposal record	Yes
29.7	Workers health status records maintained	No
29.8	Whether records maintained with regard to the accidents (such as fire, spills and injury to the workers and measures taken during such accidents)	No (As reported)
30.0	Collection and transportation status (Yes / No)	
30.1	Whether waste collected in a container of similar color with label as per the Rules	As informed 95% segregated waste is received by The Facility.
30.2	Whether the person who collects BMW maintains a register with him / her?	Yes (As reported)
30.3	Has due attention have been given in vehicles to prevent spillage / pilferage/ loading / unloading etc.?	Yes.
30.4	Is the vehicle labeled with the symbol and display the name, address, telephone number etc.	Yes
30.5	Does the CBWTF operator use satellite station to store the waste? If yes, give details	N.A.
30.6	The CBWTF operator collects waste daily or alternate day? Whether criterion of 48 hours is complied	Yes (as per log book)
31.0	Disposal of treated waste:	
31.1	Plastic waste after treatment	Plastic waste is sold to authorized recyclers.
31.2	Treated sharps	In house sharp pit
31.3	Incineration ash	As informed, incinerator ash is sent to

*Shashi*  

		TSDF, Kanpur Dehat (M/s UP Waste Management Project).
31.4	Treated wastewater	Reused in Scrubber
32.0	Frequency of incinerator / autoclave / ETP discharge effluent testing and name of the laboratory (specify approved or not under E(P) Act, 1986 or NABL Accredited Lab.)	Quarterly Ecomen Lab, Lucknow
33.0	Monitoring Results during inspection:	
33.1	Incinerator stacks emission (parameters stipulated in the Rules, temperature attainment in the chambers, residence time in the secondary chamber etc.)	Mentioned in observation.
33.2	Whether Stack emission norms are complied with by the CBWTF	Yes complied
33.4	ETP Inlet / Outlet characteristics	Mentioned in observation.
33.5	Whether liquid effluent discharge norms are complied with by the CBWTF	Yes complied
34.6	Whether CBWTF is submitting the annual report within the due date for the preceding year	Yes

**Observations:**

1. The Facility is engaged in collection, transportation, treatment and disposal of Bio-Medical Waste (BMW). The Facility has incineration capacity of 250 Kg/hr., shredding capacity of 50 kg/hr and Autoclave capacity of 75Kg per batch. During inspection, The Facility was in operation and incineration of all types of BMW was carried out.
2. The Facility collects BMW from HCFs, hospital, Pathology labs located at Sitapur, Hardoi, Barabanki and Lucknow. As reported, facility received waste from 663 members (12143 beds).
3. As reported, The Facility has Twelve (12) vehicles for collection of BMWs. During inspection, only 03(three) vehicles were present at CBWTF. It was informed that all vehicles are equipped with GPS system.
4. The Facility has one (01) incineration system (capacity:250 kg per hour), which is equipped with Quencher, Venturi Scrubber with droplet Scrubber, Packed Bed System and Mist Eliminators Air Pollution Control System (APCS) and emission from incineration boiler is emitted through stack of height approx. 30 m. During inspection, incinerator and APCS was operational..

5. The Facility has one Primary Chamber and two Secondary Chambers. Secondary chambers are installed in series.
6. Monitoring of emissions from the stack was carried out. Analysis results are presented below:

Sampling Location	Value (corrected at 11% O <sub>2</sub> )	Standards
	Particulate Matter	
Incinerator	40	50 mg/Nm <sup>3</sup>

7. It is evident from the results that the emission from the incinerator is **meeting** with stipulated norms with respect of PM parameter during inspection.
8. The Facility has installed automatic waste feeding system. All Types of BMW received were found being fed through automatic waste feeding system to incinerator for incineration. Incinerator is equipped with PLC based system.
9. During inspection, Primary Chamber Temp., Secondary Chamber-1 & 2 temp. display on DCS system is 905.0 deg. C., 1018 deg. C and 1010 deg. C as against the temp. of minimum 800 deg. C. in primary chamber and 1050± 50 deg. C in Secondary Chamber.
10. The unit has installed Online Continuous Online Emissions Monitoring System (OCEMS) for CO, O<sub>2</sub>, PM, SO<sub>x</sub>, NO<sub>x</sub>, Primary Chamber Temp. and Secondary Chamber-1 Temp. The OCEMS is connected with UPPCB and CPCB server. OCEMS for Temp. of Secondary Chamber-2 was not installed..
11. The Facility is using diesel as fuel in incineration boiler. Log book was available for consumption of fuel in incinerator as well as in DG set.
12. The Facility has Effluent Treatment Plant (ETP) for treatment of waste water generated from facility. The ETP comprises of Collection sump, Dosing Tank, Mixing Tank, Flocculator, Clarifier, Supernatant Tank, Dual Media Filter, Activated Carbon Filter, Sludge Drying Beds.
13. Separate energy meter is installed for operation of ETP and Log book is also maintained.
14. During inspection, ETP was operational. Sample was collected from recycle line of the treated effluent. Analysis results are presented below:

Sampling Location	Parameters				
	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	Oil & Grease (mg/l)
Treated effluent	7.29	84.0	24.0	226	4.0
Standard as per GSR 343(E), dt.28.03.2016.	6.5-9.0	100	30	250	10

15. It is evident from the results that the treated effluent from ETP is meeting with the stipulated norms. It indicates that ETP is properly operated by The Facility. treated effluent of ETP is reused in Scrubber. During inspection, no effluent discharged was found outside of the facility pressure.
  16. The Facility has DG set with 0capacity 62.5 KVA. DG set is equipped with acoustic enclosure with adequate stack height. The power supply of The Facility is exclusively met with the DG set. No external power supply is provided to the unit.
  17. The persons engaged in BMW treatment at facility are provided with proper PPE (Personal Protective Equipment).
  18. The incinerator ash generated (approx.40.0 Kg per day) is stored in separate room and disposed off at Common Hazardous Waste Treatment Storage and Disposal Facility (CHWTSDF) at Kanpur Dehat (M/s UP Waste Management Project).
  19. The Facility has obtained HW authorization for ETP sludge and incinerator ash, which is valid upto 07.09.2024. As per HW authorization, The Facility has been authorized for revised quantity i.e. 40.17 kg per day of incinerator ash generation, Approx. 600 Kg of incinerator ash is stored in a closed room.
  20. The Facility is meeting its fresh water requirement through one submersible Pump (Capacity-1.0 HP). Electromagnetic flow meter is installed at borewell to measure the water consumption. logbook of borewell water extraction is found maintain at time of inspection.
  21. The Facility has obtained NOC from CGWA for ground water abstraction which is valid till 22.10.2021.
- The present compliance status of the recommendation made during previous inspection dated 09.09.2019 is as below:

*Shashi* 



Sl. No.	Previous observations	Present compliance status
1.	The Facility should properly operate and maintain its APCD to meet with the stipulated norms of stack emissions.	During inspection Air Pollution Control system (APCS) performance was found satisfactory. Monitoring of emissions from the stack was carried out at time of inspection and It is evident from the results that the emission from the incinerator is meeting with stipulated norms with respect of PM parameter during inspection.
2.	The Facility should properly operate its incinerator to obtain desired temp. as per BMW Rule,2016.	During inspection, Primary Chamber Temp., Secondary Chamber-1 & 2 temp. Display on DCS system is 905.0 deg. C., 1018 deg. C and 1010 deg. C as against the temp. of minimum 800 deg. C. in primary chamber and 1050± 50 deg. C in Secondary Chamber.
3.	The Facility should properly operate its ETP to meet with the stipulated norms.	During inspection ETP performance and operation was found satisfactory. ETP was found operational. Sample was collected from recycle line of the treated effluent. It is evident from the results that the treated effluent from ETP is meeting with the stipulated norms. It indicates that ETP is properly operated by The Facility. treated effluent of ETP is reused in Scrubber. During inspection, no effluent discharged was found outside of the facility.
4.	The Facility should take corrective measures to achieve 02 sec residence time in Secondary Chamber as	During inspection it is found that The Facility took corrective measures to achieve 02 sec residence time in Secondary

	prescribed under BMW Rule, 2016.	Chamber as prescribed under BMW Rule, 2016. Unit also produced certificate of M/s Aravali Therm Private Limited regarding residence time of flue gases in secondary chamber.
5.	All HCFs should be directed to adopt Bar coding system in compliance of BMW Rule 2016.	During inspection it is found that CBWTF has an MOU with M/s Butterfly Software LLP Mohali for Implementation of Bar Code But Bar code in Bio-Medical waste was not carried out. As per unit letter dated 04.02.2020 the implementation of Bar Code in Bio-Medical Waste could not get success as the HCFs were reluctant to bear the cost of the expenditure.
6.	The Facility should improve monitoring platform and ladder at incinerator stack as per CPCB guideline (Emission Regulation Part-III).SPCB should also ensure compliance of CPCB direction under Section 18(1) (b) of the Air (Prevention & Control of Pollution) Act, 1981 in this regard (B-190193/P & P/Dir.WQM-II/CPCB/17361,datd 21.02.2018) w.r.to monitoring platform and ladder.	The facility has improved monitoring platform and ladder at incinerator stack as per CPCB guide lines.
7.	The Facility should provide separate port hole at incinerator stack for OCEMS.	The facility has provided separate port hole at incinerator stack For OCEMS.

*Sharma* *4-7*

*SK*

8.	The Facility should maintain proper log book of treatment and disposal of glass bottles.	The facility has maintained log book for treatment & disposal of glass bottles.
9.	The Facility should maintain proper log book of plastic waste disposal. Plastic waste should be given to authorized recyclers.	The facility has maintained log book of plastic waste disposal. The facility has sold plastic Waste to authorized recycles.
10.	The Facility shall install electromagnetic flow meter at the borewell and maintain proper log book of fresh water consumption. The Facility should obtain NOC from CGWA.	The facility has installed electromagnetic flow meter at the one submersible pump (Capacity-01 HP) and maintain log book of fresh water consumption. The facility has obtained NOC from CGWA for ground water abstraction which is valid till 22.10.2021.
11.	The Facility should obtain revised HW authorization for the actual quantity of HW generated.	The facility has obtained revised Hazardous waste Authorization from UPPCB on dated 05.02.2020 is that 40.17 kg/day. as Sch-1, category 37.2 (As from incinerator)
12.	The Facility should carry out spore test for autoclave as per BMW Rule, 2016.	The facility has provided spore test for autoclave as per BMW 2016.
13.	The Facility should repair and maintain system to measure the pressure to avoid leakages of gaseous emissions from the chamber, which was not functional during inspection.	The facility has already repaired and maintain pressure gauge and during inspection pressure gauge found satisfactory functional. No gaseous emissions leakages from

		the chamber was found during inspection.
14.	The Facility should install Manometer to measure pressure drop across Venturi Scrubber, which was found damaged during inspection.	During inspection it was found that the facility has installed manometer to measure pressure drop across venturi scrubber now functioning properly.
15.	The facility should ensure strict enforcement bar coding system as per the BMW Rule, 2016.	During inspection it is found that CBWTF has an MOU with M/s Butterfly Software LLP Mohali for Implementation of Bar Code But Bar code in Bio-Medical waste was not carried out.
16.	Electromagnetic flow meter should be installed at the ETP to measure the waste water generation and recycle and proper log book shall be maintained.	Electromagnetic flow meter has installed outlet of ETP for measurement of waste water generation and recycle. The facility has also maintained log book for generation and recycling of water.

**Recommendations :-**

" It is evident from the results the Facility was found complying during inspection i.e. Air emissions and treated effluent norms. The Facility has also complying the above recommendations which is mentioned in order dated 02.12.2019"

**Inspection Team:**

1. Dr. Ramkaran, Regional Officer, UPPCB, RO, Lucknow
2. Chandresh Kumar, Astt. Environment Engineer, UPPCB, RO, Lucknow
3. Shashi Prabha, Junior Engineer, UPPCB, RO ,Lucknow

*[Handwritten Signatures]*  
 10/12/2019  
 10.02.2020  
 Shashi Prabha



TEST REPORT: WASTE WATER LABORATORY

Certificate No. TC-3579

Date of compilation of test report 27/1/2020

Date/period of testing 21/1/2020 to 27/1/2020

1. इन्डस्ट्री/एस.टी.पी. का नाम एवं पता / Name and Address of Industry/S.T.P. m/s Synergy Waste Management Pvt. Ltd. Barabanki

2. नमूने का प्रकार (गैब/कम्पोजिट/इन्टीग्रेटेड)/Type of Sample (Grab/Composite/Integrated) Grab

3. नमूने एकत्र करने वाले व्यक्ति का विवरण/Sample Collected by.....

4. एकत्रित नमूने का रंग एवं गंध/Colour & Odour: Light Green

5. एकत्रित नमूने की मात्रा एवं पैकिंग/Quantity & Packing (Plastic Jerican/Any Other) 24 + 14 + MPN Bottle

6. नमूने एकत्रण की तिथि/Date of Sample Collection: Chandresh Khanda, Barabanki, Barabanki RD

7. विश्लेषण हेतु आवेदनकर्ता/Analysis Indented by: R.D. - I.P.D.

8. प्रयोगशाला में नमूना प्राप्ति की तिथि/Date of Sample receipt in Laboratory: 21.1.2020

9. प्रयोग विधि/method of analysis .... APIHA, AWWA, WEF, 23rd Edition, 2017, IS 3025(Part-44) : For BOD

पैरामीटर / Parameter	इकाई /Unit	Results नमूने का कोड नं०/ एकत्रण स्थल Code No./Sampling Point <u>U.P.C.B.L.C./www.F.I.A.B.xc/20</u> <u>Final Outlet of ETP</u>	Detection Range
1. pH, 4500 H <sup>+</sup> B Electrometric Method		7.28	02-12
2. तलबद्ध कणिकाएँ/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिगा/ली. / mg/l	84.0	10-20000 mg/l
3. विलोप्य कणिकाएँ/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मिगा/ली. / mg/l	2048.0	10- 50000 mg/l
4. घोल कणिकाएँ/Total Solids, 2540 B Total Solids dried at 103-105 °C	मिगा/ली. / mg/l	/	10-50000 mg/l
5. ऑक्सीजन/ BOD, 3 day 27°C IS 3025 ( Part 44): 1993 Bio chemical Oxygen Demand	मिगा/ली. / mg/l	24.0	1.0-50000 mg/l
6. ऑक्सीजन/ COD, 5220 B Open Reflux Method	मिगा/ली. / mg/l	226.0	5.0-100000 mg/l
7. सल्फेट/Sulphate as SO <sub>4</sub> <sup>2-</sup> , 4500 -SO <sub>4</sub> <sup>2-</sup> E Turbidimetric Method	मिगा/ली. / mg/l		01-1000 mg/l
8. फॉस्फेट-सी/Phosphate as P, 4500 P D Stannous Chloride Method	मिगा/ली. / mg/l		0.03-100 mg/l
9. अमोनिया/Amonnin, 4500 NH <sub>3</sub> -F Phenate Method	मिगा/ली. / mg/l		0.1-50 mg/l
10. नाइट्रेट/Nitrate, 4500- NO <sub>3</sub> <sup>-</sup> -B, Ultraviolet Spectrophotometric Method	मिगा/ली. / mg/l		0.05-100 mg/l
11. सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method	मिगा/ली. / mg/l		1.0- 200mg/l
12. पोटैशियम/Potassium K, 3500-K B Flame Emission Photometric Method	मिगा/ली. / mg/l		1.0- 100mg/l
13. क्लोराइड /Chloride as Cl, 4500- Cl B Argentometric Method	मिगा/ली. / mg/l		1.0-5000mg/l
14. फ्लोराइड/Fluoride as F, 4500- F D SPADNS Method	मिगा/ली. / mg/l		0.1-100 mg/l
15. हेक्सावैलेंट क्रोमियम/Hexavalent Chromium (Cr <sup>6+</sup> ), 3500-Cr B Colorimetric Method	मिगा/ली. / mg/l		0.1-100mg/l
16. टोटल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.1-1000mg/l
17. कॉपर/Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.01-1000mg/l
18. कैडमियम /Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.01-1000mg/l
19. लीड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.02-1000mg/l
20. आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.05-1000mg/l
21. निकेल /Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.02-1000mg/l
22. जिंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिगा/ली. / mg/l		0.01-1000mg/l
23. टोटल कोलीफॉर्म /Total Coliform, 9221 B Multiple Tube Fermentation Technique	एकवीएएन/100 मि.ली. / MPN/100 ml	23.0	<1.8 MPN/100 ml & above
24. फीकल कोलीफॉर्म /Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एकवीएएन/100 मि.ली. / MPN/100 ml	<1.8	<1.8 MPN/100 ml & above
25. ऑइल & Grease	mg/l	4.0	

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://cpcb.nic.in/GeneralStandards.pdf> ;  
(2) Besides these standards, refer EPA standards for specific industry Source : [cpcb.nic.in/Industry\\_Specific\\_Standards.php](http://cpcb.nic.in/Industry_Specific_Standards.php)

\* Non NABL Parameter

परीक्षणकर्ता/ Analyzed by: Ati 27/1/2020 Deba 27.01.2020

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory Aso 27/1/2020

Note: 1. The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced, stored in a retrieval system or transmitted in any form or by any means, electronic, mechanical, photocopying, recording, or by any information storage and retrieval system, without the prior written permission of the laboratory.

प्रयोगशाला/ Central Laboratory  
U.P. Pollution Control Board

Ref.: SWMPL/2019-20/ 3733

Dated: 04/02/2020

To  
**The Regional Officer**  
UP pollution Control Board  
4<sup>th</sup> Floor, B-Block, PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar,  
Lucknow - 226010

**Implementation of Bar Code in Bio-Medical Waste Management**

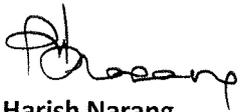
Dear Sir,

It may please be intimated that we were already having the complete infrastructure for implementing the Bar Code in Bio Medical Waste at our CBWTF Barabanki and made an MOU with M/s Butterfly Softwares LLP Mohali for implementation of Bar Code but the implementation of Bar Code in Bio-Medical Waste could not get success as the HCFs were reluctant to bear the cost of the expenditure.

Now after your kind intervention the HCFs have been showing interest and are ready to cooperate in implementation of Bar Code in Bio-Medical Waste. And we are hopeful that we will get success in implementing the Bar Code in Bio-Medical Waste by end of this month.

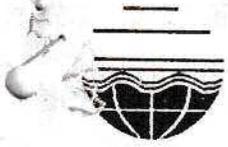
This is for your kind information and further necessary action please.

Thanking you,  
For Synergy Waste Management Pvt Ltd



**Harish Narang**  
**Chief Executive Officer (Admin)**

Copy to: The Chief Environment Officer (circle -5), UPPCB, Lucknow - for information please.



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
**TC-12 V, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW**

**STACK SAMPLE TEST REPORT**

1. Name & Address of Industry : M/s Synergy Waste Management Pvt Ltd,  
Vill- Mohammadpur, Nawabganj, Barabanki
2. Sample Collected by : P. K. Mishra (S.A) & Manoj Verma (M.A)
3. Date of Monitoring : 20/01/2020
4. Source of Sampling : Stack
5. Stack attached to : Bio-Medical Waste Incinerator
6. Stack Height : 30 mtr(Approx)
7. Total No. of Incinerator : 01 Nos
8. Capacity of Incinerator : 250 Kg/Hr
9. Fuel used : Diesel
10. Quantity of Fuel used : 200 to 250 Ltr/Day
11. APCS : Multi-cyclone dust collector & Wet Scrubber
12. Other remarks (if any) : ---

S.No.	Parameter	Result	Standards
1	Particulate Matter (mg/Nm <sup>3</sup> )	40	50
2	HCl (mg/Nm <sup>3</sup> )	30	50

परीक्षण करने वाले के हस्ताक्षर/Analysed by.....

*Manoj*  
20/01/2020  
(M.A.)

*P.K. Mishra*  
20/01/2020  
(S.A.)

अधीकृत हस्ताक्षरकर्ता/Authorised Signatory.....

*Heelima*  
20/01/2020

*Manoj*  
20/01/2020

*Heelima*  
20/01/2020

मुख्य पर्यावरण अधिकारी  
Chief Environmental Officer  
Central Laboratory  
U.P. Pollution Control Board  
Lucknow

Ref.: SWMPL/2019-20/3740

दिनांक: 05/02/2020

सेवा में

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

4 मंजिल, बी-ब्लॉक, पिकप भवन,

विभूति खंड, गोमती नगर,

लखनऊ - 226010

**विषय: आटोकलेव वेलिडेशन टेस्ट रिपोर्ट प्रेषित करने के सम्बन्ध में।**

महोदय,

आपको अवगत कराना है कि हमारे द्वारा जैव चिकित्सा अपशिष्ट में आये हुए प्लास्टिक रबर आदि के सामान को नियमित रूप से आटोकलेव किया जाता है तथा आटोकलेव के प्रत्येक बैच को autoclave करते समय sterilization की गुणवत्ता को सुनिश्चित करने के उद्देश्य से प्रत्येक बैच का स्पोर वेलिडेशन टेस्ट स्ट्रिप टेस्ट का प्रयोग करते हुए किया जाता है जिसका रिकॉर्ड आपके संदर्भ हेतु संलग्न कर आपको प्रेषित किया जा रहा है।

आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

भवदीय,

कृते सिनर्जी वेस्ट मैनेजमेंट प्राइवेट लिमिटेड

  
अधिकृत हस्ताक्षरकर्ता

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-5), उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ



सत्यमेव जयते

भारत सरकार  
केन्द्रीय भूमि जल प्राधिकरण  
जल संसाधन, नदी विकास  
और गंगा संरक्षण विभाग  
जल शक्ति मंत्रालय  
Government of India  
Central Ground Water Authority  
Department of Water Resources,  
River Development & Ganga Rejuvenation  
Ministry of Jal Shakti

## NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Synergy Waste Management Private Limited		
Project Address:	Khasra No.36, 37, 72,, Village-Mohammadpur, Tehsil - Nawabganj, Barabanki		
Village:	Mohammadpur	Block:	Banki
District:	Barabanki	State:	Uttar Pradesh
Pin Code:			
Communication Address:	Synergy Waste Management Private Limited, Khasra No.36, 37, 72, Village-Mohammadpur, Tehsil - Nawabganj, Banki, Barabanki, Uttar Pradesh - 225001		
Address of CGWB Regional Office :	Central Ground Water Board, Northern Region, Bhujal Bhawan, Sector-B, Sitapur Road Yojana, Nr Ram Ram Bank Chauraha, Lucknow, Uttar Pradesh – 226021		

1. NOC No.:	CGWA/NOC/IND/ORIG/2019/6494									
2. Application No.:	21-4/7908/UP/IND/2019	3. Category:	Industry							
4. Project Status:	Existing Project	5. NOC Type:	New							
6. Valid from:	23/10/2019	7. Valid up to:	22/10/2021							
8. Ground Water Abstraction Permitted:										
Fresh Water		Saline Water		Dewatering		Total				
m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year	m <sup>3</sup> /day	m <sup>3</sup> /year			
2.00	730.00					2.00	730.00			
9. Details of ground water abstraction /Dewatering structures										
Total Existing No.: 1					Total Proposed No. Approved: 0					
	DW	DCB	BW	TW	MP	DW	DCB	BW	TW	MP
Abstraction Structure*	0	0	0	1	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit										
10. Quantum of ground water recharge/conservation (m <sup>3</sup> /year):						897.00				

(Compliance Conditions given overleaf)

(Regional Director)

Office : Central Ground Water Authority, 18/11, Jamnagar House, Mansingh Road, New Delhi-110011, E-mail : cgwa@nic.in  
Region Office : Central Ground Water Board, Northern Region, Bhujal Bhawan, Sector-B, Sitapur Road Yojana, Lucknow-226021  
E-mail : rdnr-cgwb@nic.in, Phone : 0522-2363812

Website : www.cgwa-noc.gov.in

स्वच्छ सुरक्षित जल - सुन्दर खुशहाल कल

CONSERVE WATER - SAVE LIFE

**Validity of this NOC shall be subject to compliance of the following mandatory conditions:**

- 1) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 2) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 3) All new as well as existing ground water abstraction/ de-watering structures shall be fitted with digital water flow meters by the firm at its own cost immediately on completion of their construction or grant of NOC as the case may be. In case of renewal of NOCs, all existing ground water abstraction structures shall continue to be fitted with digital water flow meters. Intimation of installation of flow meters shall be sent by the proponent to the Regional Director of CGWB within 6 months of grant of NOC. Daily ground water abstraction data shall be monitored / continue to be monitored (in case of renewal) by the firm and recorded in a log book. Details of month-wise ground water abstraction shall be submitted to the Regional Director, CGWB, once every year.
- 4) In case the ground water abstraction is more than 10 m<sup>3</sup>/day, monthly water level monitoring data shall be maintained and submitted annually to the Regional Office of CGWB. Wherever groundwater withdrawal is more than 500 m<sup>3</sup>/day, the firm shall install telemetry system in one of the piezometers and share USER ID and password of the telemetry system with the Regional Director, CGWB.
- 5) In case ground water abstraction is more than 10 m<sup>3</sup>/day, ground water quality shall be monitored once in a year (during pre- monsoon period) and the report submitted to the Regional Office, CGWB. Wherever the extraction is less than 10 m<sup>3</sup>/day, ground water quality report shall be submitted by the proponent at the time of submission of self-compliance report.
- 6) Ground water augmentation measures, as stipulated in the NOC, shall be implemented (in new cases) / continue to be maintained (in case of renewal) in consultation with the concerned Regional Director, CGWB.
- 7) Proof of recharge/water harvesting structures constructed (photographs of structures) shall be submitted to the concerned Regional Director, CGWB within 6 months from the date of issue of NOC. The firm shall also undertake periodic maintenance of recharge structures at its own cost.
- 8) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 9) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 10) The firm shall optimize water use through recycling/ reuse of waste water after proper treatment.
- 11) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 12) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 13) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 14) The firm shall report compliance of the NOC conditions online in the website ([www.cgwa-noc.gov.in](http://www.cgwa-noc.gov.in)) within one year from the date of issue of this NOC.
- 15) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.
- 16) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 17) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 18) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 19) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.

**(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)**

Ref.: SWMPL/2019-20/ 3733

Dated: 04/02/2020

To  
**The Regional Officer**  
UP pollution Control Board  
4<sup>th</sup> Floor, B-Block, PICUP Bhawan,  
Vibhuti Khand, Gomti Nagar,  
Lucknow - 226010

**Implementation of Bar Code in Bio-Medical Waste Management**

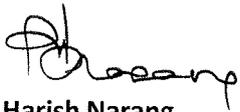
Dear Sir,

It may please be intimated that we were already having the complete infrastructure for implementing the Bar Code in Bio Medical Waste at our CBWTF Barabanki and made an MOU with M/s Butterfly Softwares LLP Mohali for implementation of Bar Code but the implementation of Bar Code in Bio-Medical Waste could not get success as the HCFs were reluctant to bear the cost of the expenditure.

Now after your kind intervention the HCFs have been showing interest and are ready to cooperate in implementation of Bar Code in Bio-Medical Waste. And we are hopeful that we will get success in implementing the Bar Code in Bio-Medical Waste by end of this month.

This is for your kind information and further necessary action please.

Thanking you,  
For Synergy Waste Management Pvt Ltd



**Harish Narang**  
**Chief Executive Officer (Admin)**

Copy to: The Chief Environment Officer (circle -5), UPPCB, Lucknow - for information please.



ISO CERTIFIED 9001:2015

## ARAVALI THERMAL PRIVATE LIMITED

WORKS : Plot No 1623 & 1830, HSIIDC Industrial Area, Rai, Distt Sonapat, Haryana-131029, India

PHONE NO : 08527477005, 08527477006 Email ID : [aravalithermal2012@gmail.com](mailto:aravalithermal2012@gmail.com),

Website: [www.aravalithermal.com](http://www.aravalithermal.com) , [www.aravalithermal.co.in](http://www.aravalithermal.co.in)

To,

Dated: 19.02.2019

M/s Synergy Waste Management Pvt Ltd  
Khasara No 36, 37 , 72 Village Mahamadpur  
Nawab Ganj Barabanki- 225001  
Lucknow

**Subject: Incinerator capacity 250 kgs/hr**

Dear Sir,

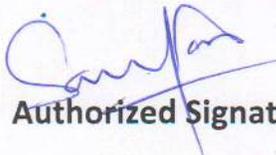
This has reference to your order for Incinerator capacity 250 kgs/hr.

The incinerator plant is complete with air pollution control devices and automatic feeding. The secondary chamber has been designed with two second gas residence time.

While calculating the residence time of the flue gases the volume of the secondary chamber and average air flow is 2.92 m<sup>3</sup>/s and the residence time is 2.13 seconds.

Thanking you

For Aravali Thermal Pvt Ltd

  
Authorized Signatory